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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.494/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M.

Name	of the Company	M/s. P. Mahendra & Co. -Vs- Divine Engineering & Al		
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

SAURAV JAIN

ADVOCATE

o perational creditor

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ORDER

Ld. Counsel for the petitioner has not complied with the order dated 03/10/2017. Petitioner is directed to comply with the order dated 03/10/2017 within 7 days.

List on 25/10/2017.

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(Jinan K.R.) Member (J) Sel

(Vijai Pratap Singh) Member (J)